

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 831 OF 2010

TAKDIR SAMSUDDIN SHEIKH

Appellant (s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent(s)

(With office report)

WITH APPEAL(CRL) NO. 832 of 2010

(With appln. For bail and with office report)

Date: 18/10/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE A.K. PATNAIK

For Appellant(s)

Mr. Pradhuman Gohil, Adv.

Ms. Charu Mathur, Adv.

Mr. Nachiketa Joshi, Adv.

For Respondent(s)

Ms. Hemantika Wahi, Adv.

Ms. Jesal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Pradhuman Gohil, learned counsel for the petitioner commenced his arguments at 2.55 p.m. And was on his legs when the Court rose for the day leaving the matters part-heard.

(Sonia)
Sr. P. A.(M.S. Negi)
Court Master